

Loss due to delay in projects

†1496. SHRI KAPTAN SINGH SOLANKI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government is suffering a loss of Rs. 52 thousand crore due to delay in major infrastructure projects;

(b) if so, the details thereof;

(c) whether Government has fixed responsibility on someone in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) and (b) The Ministry of Statistics and Programme Implementation (MOSPI) monitors the implementation status of ongoing central sector projects costing Rs. 150 crore and above on the basis of information supplied by the project implementation agencies and releases a Flash Report on the implementation of the infrastructure projects. As per the Flash Report for the month of May, 2012, the cost overrun was Rs. 52,445 crore for the combined delayed projects of Power (28), Railways (36) and Road Transport and Highways (84).

(c) and (d) A standing committee in each Ministry has been set-up for fixation of responsibility for time and cost overruns. However, it has been observed that the systematic constraints such as environmental clearances, statutory clearances, land related matters, fund constraints, security clearances etc. are the major reasons for the delay in projects, for which it is difficult to fix responsibility on any officer(s).

Projects sanctioned for Assam

1497. SHRI KUMAR DEEPAK DAS: Will the PRIME MINISTER be pleased to state:

(a) the number of centrally sponsored projects that have been sanctioned for Assam during last three years including project's cost;

(b) the number of projects completed;

(c) whether it is a fact that due to non-release of funds in time those projects are not completed till date;

†Original notice of the question was received in Hindi.